

**Calcutta High Court  
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 06-08-2021 To 06-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	832/2021	MD EKRAMUL HAQUE	KAUSTUV SHOME	27-08-2021	WRONG ADDRESSING OF HONBLE CHIEF JUSTICE (ACTING)
2	CRM	833/2021	TIKARAM GAUTAM AND ANR	HILLOL SAHA PODDER	27-08-2021	INSUFFICIENT COURT FEES
3	WPA	1166/2021	INDRASHIS CHATTERJEE	ADITYA MONDAL	27-08-2021	<p>1. PETITIONER'S NAME IS NOT MENTION IN THE PRESENTATION FORM.</p> <p>2. AGE IS NOT MENTIONER IN THE PRESENTATION FORM.</p> <p>3. ADVOCATE MOBILE NUMBER IS NOT MENTION IN THE PRESENTATION FORM.</p> <p>4. RESPONDENT POSTAL ADDRESS IS NOT MENTION IN THE PRESENTATION FORM.</p> <p>5.ACT IS NOT MENTION THE PRESENTATION FORM.</p> <p>6. ADVOCATE FULL ADDRESS IS MISSING VAKALATNAMA PAGE.</p> <p>7. PETITIONER MOBILE NUMBER AND EMAIL ADDRESS IS NOT MENTION IN THE PRESENTATION FORM.</p>
4	WPA	1168/2021	SAWDA GOLDER	ADITYA MONDAL	27-08-2021	<p>1.PETITIONER NAME, MOBILE NO AND AGE SHOULD BE WRITTEN IN THE PRESENTATION FORM.</p> <p>2.ADVOCATE NAME AND MOBILE NO SHOULD BE WRITTEN IN THE PRESENTATION FORM.</p> <p>3.COMPLETE POSTAL ADDRESS (WITH PIN CODE) AND PHONE NO OF THE RESPONDENT IS REQUIRED IN THE PRESENTATION FORM..</p> <p>4.ACT AND DATE OF FILING SHOULD BE MENTIONED IN THE PRESENTATION FORM.</p> <p>5.FULL ADDRESS (WITH PHONE NO) OF THE LD. ADVOCATE SHOULD BE WRITTEN IN THE VAKALATNAMA.</p>

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